

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 19-09-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.73 of 2017(SZ)	M/s. Sharda Agro Industries (P) Ltd., Rep by its Executive Director, Guntur, Andhra Pradesh Vs The Appellate Authority Tamil Nadu Pollution Control Board, Purasawalkam Chennai and 2 others	M/s. R.Saravanakumar, E.Veda Bagath Singh, J.Raja Rao & U.Sriram Counsel for Appellant	
2	Appeal No.74 of 2017(SZ)	M/s. Sharda Agro Industries (P) Ltd., Rep by its Executive Director, Guntur, Andhra Pradesh Vs The Appellate Authority Tamil Nadu Pollution Control Board, Purasawalkam Chennai and 2 others	M/s. R.Saravanakumar, E.Veda Bagath Singh, J.Raja Rao & U.Sriram Counsel for Appellant	Adjourned Admission
3	M.A.No.119 of 2017(SZ) IN Application No. 37 of 2015 (SZ)	Human Rights & Consumer Protection Cell Trust, Serilingampally, Hyderabad, Telangana State Vs The State of Telangana, Hyderabad, Telangana State and 6 others	Shri. Thakur Rajkumar Singh Party in Person M/s.Yasmeen Ali for R1, R4 and R5 M/s D.Sreenivasan, K.Prakash for R2 M/s.T.Sai Krishnan for R3 K.V.S. Phani Chandar and P.Premkumar for R6 & R7	For direction

	Application No. 37 of 2015 (SZ)	Human Rights & Consumer Protection Cell Trust, Serilingampally, Hyderabad, Telangana State Vs The State of Telangana, Hyderabad, Telangana State and 6 others	Shri. Thakur Rajkumar Singh Party in Person M/s.Yasmeen Ali for R1, R4 and R5 M/s D.Sreenivasan, K.Prakash for R2 M/s.T.Sai Krishnan for R3 K.V.S. Phani Chandar and P.Premkumar for R6 & R7	For Arguments
4	Application No. 81 of 2016(SZ)	Mr. I.H.Sekar, Social Worker, Founder & Managing Trustee of Nature Trust, Injambakkam, Chennai. Vs The Secretary, The state of Tamilnadu, Department of Revenue, Chennai and 5 others	I.H Sekar Party in Person M/s. M.K Subramanian & P.Velmani for R1, R2, R3 M/s. E.Manoharan for R4 Mrs. H.Yasmeen Ali for R5 Mr. R.Suryaprakash for R6 Smt.Sangamithirai for R7 to R34	For filing Written submissions
5	Application No. 175 of 2017(SZ)	Sri Muppalla Srinivasa Rao, Parchur Mandal, Prakasam District and another Vs State of Andhra Pradesh, Rep.,by its Pricipal Secretary, Revenue Secretariat, Guntur District and 6 others	M/s. Balaji Medamalli, A.Lavanya, Sekhar Babu Damacharla Counsel for Applicant M/s.H.Yasmeen Ali for R1 to R7	For hearing
6	Application No.173 of 2015 (SZ)	Confederation of organizations for Integrated Urban Development, Rep. by its President, Chennai Vs The Commissioner,	M/s.P.R.Thiruneelakandan M.Rajalakshmi & R.Harinath Counsel for Applicant M/s.P.Srinivas, N.K.Ponraj R.Purushothaman for R1 M/s .M.K.Subramanian P.Velmani	For Arguments

		Pallavaram Municipality, Chennai and 7 others	for R4 , R5 M/s.E.Manoharan for R2,R3,R6,R7 M/s.H.Yasmeen Ali for R8	
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Registrar

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Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.154 of 2017(SZ) IN Review. Application No.11 of 2017 IN Appeal No. 133 of 2016(SZ) Review. Application No.11 of 2017 IN Appeal No. 133 of 2016(SZ)	Pattencheru Enviro Tech Limited, Rep. by its Whole Time Director Mr. B.V. Ramanamurthy, Patancheru Vs Telangana State Pollution Control Board, Rep. by its Member Secretary, Medak District and another Pattencheru Enviro Tech Limited, Rep. by its Whole Time Director Mr. B.V. Ramanamurthy, Patancheru Vs Telangana State Pollution Control Board, Rep. by its Member Secretary, Medak District and another	M/s. V.Lakshmikumaran, Sridharan, R.Parthasarathy, Raghavan Ramabadran, V.Panchanathan Varun Chablani, Sweta Giridar, Sai Prashanth, Sumitha Krishnan, Santhana Gopalan, G.Swarupa & A.Lawrence Counsel for Appellant M/s. T.Sai Krishnan for R1 & R2 M/s. V.Lakshmikumaran, Sridharan, R.Parthasarathy, Raghavan Ramabadran, V.Panchanathan Varun Chablani, Sweta Giridar, Sai Prashanth, Sumitha Krishnan, Santhana Gopalan, G.Swarupa & A.Lawrence Counsel for Appellant M/s. T.Sai Krishnan for R1 & R2	To Condone the delay For Reply

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